

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar General)**

**Subject: Appointment of Readers in the High Court of Jammu and Kashmir
Vide High Court Notification No. 02/2018 dated 18.04.2018.**

ORDER

No: 178/GS

Dated: 13.08.2020

Consequent upon the finalization of the selection process and preparation of select list by the Committee for Appointment and Promotion of Officials/Officers of the High Court Staff and the approval of the recommendations of the Committee by Hon'ble the Chief Justice, following candidates, in order of their merit, are hereby temporarily appointed as Readers in the pay band of Rs.9300-34800 with grade pay of Rs. 4800/- (Revised Pay Structure) Level-8 (Rs. 47600-151100), in the High Court of Jammu and Kashmir:


S.No	Roll No.	Name Parentage and Address	Category	Place of Posting
1.	1800000005004700000215	Tanzeela Sharif D/o Mohammad Sharif W/o Muhyimin Ul Moomin Khan R/o 18/4, Rambagh Bala, Near Diamond Silk Factory, Channapora/ Natipora Srinagar.	OM	Srinagar Wing of the High Court.
2.	1800000005004700000123	Ishfaq Ahmed S/o Mushtaq Ahmed R/o Village Marhote, Surankote, Poonch, At present Mommibad, Lane No. 5, Near Majid Abu Bakar, Sunjwan, Jammu.	ST	Jammu Wing of the High Court.
3.	1800000005004700000048	Avnish Sardalia Sharma S/o Ashok Sardalia Sharma R/o Village Dagore, Samba. At present H.No 679, Bharat Nagar, Rehari Colony, Jammu.	RBA	Jammu Wing of the High Court.

The appointment of each candidate, named above, shall be subject to the rider that if anything adverse is found against him/her during the course of verification of his/her character, antecedents and the testimonials, his/her appointment shall be liable to be terminated/cancelled.

Registrar Judicial, High Court wing, Jammu/Srinagar, shall get the testimonials and antecedents of the newly appointed Readers verified from the concerned authorities.

Further, the appointees shall join within fifteen days from the date of issuance of this order and submit their joining report before the Registrar Judicial of the concerned wing of the High Court.

By Order


(Jawad Ahmed)
Registrar General

No: 3698-715/GS

Dated: 13.08.2020

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,

2. Secretary to Hon'ble Mr/Mrs. Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K at Srinagar.
4. Registrar Rules, High Court of Jammu and Kashmir, Srinagar.
5. Registrar Computers, High Court of Jammu and Kashmir, Srinagar.
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
.....for information.
7. Director information, Jammu and Kashmir, Srinagar,
....for publication of the same in the two daily English Newspapers having
wide circulation in the UT of Jammu & Kashmir and Ladakh.
8. Central Project Coordinator, e-Courts, Srinagar, for uploading the same on the
official website of the High Court.
9. Director Finance, High Court Main wing, Srinagar.
10. Accounts Officer, High Court of J&K, Jammu/Srinagar
... for information and necessary action.
11. . S/Shri _____
..... for information and compliance.
12. Office file.


Registrar General